

**F. No. 296/4/2019- CX-9**  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Indirect Taxes & Customs

New Delhi, dated the 18.11.2019

**Office Memorandum**

**Subject:-Weekly Report in respect of important developments in CBIC for the week –  
11.11.2019 to 15.11.2019- reg.**

Based on the inputs received from various sections, following is the compilation of the important developments for the week –11.11.2019 to 15.11.2019.

**1. Administrative Changes:-**

- On selection of Shri Amit F. Ghawate, IRS(C&CE) and Shri Vipul Gupta, IRS(C&CE) as Joint Director (Investigation) their services are placed at the disposal of Serious Fraud Investigation Office for a period of five years on deputation basis vide Office Order No. 154/2019 dated 13.11.2019.
- On selection of Shri Mohit Tewari, IRS(C&CE) as Special Secretary/Additional Secretary in the Govt. of Punjab, his services are placed at the disposal of Govt. of Punjab for a period of three years on deputation basis vide Office Order No. 155/2019 dated 14.11.2019.

**2. Legislative Changes:-**

- Notification No. 43/2019-Cus (ADD), dated 11.11.2019 has been issued to rescind Notification Nos. 24/2018-Customs (ADD) the dated 07.05.2018, 41/2018-Customs(ADD) and 42/2018-Customs(ADD) dated 24.08.2018 which had prescribed provisional assessment on export of jute products from Bangladesh by specified exporters.
- Notification No. 44/2019-Cus(ADD), dated 11.11.2018 has been issued to amend Notification No. 1/2017-Customs dated 05.01.2017 to insert S. Nos. 48 to 52 in the duty table in finalize the assessment of exports of jute products by M/s Roman Jute Mills Ltd. (Producer/Exporter) and M/s SMP International, LLC, USA (Exporters/Trader), M/s Aziz Fibres Limited (Producer/Exporter), M/s Natore Jute Mills (Producer), Bangladesh and M/s PNP Jute trading LLC (Exporter/Trader), USA.
- Notification No. 82/2019-Customs(N.T.) dated 15.11.2019 issued for amendment to All Industry Rates of duty drawback effective from 16.11.2019.

(Sunil Kumar Sinha)  
Commissioner Coord

1. Chairman, CBIC
2. Member (Tax Policy, IT, Legal & CV)
3. Member (Customs)
4. Member (Admn)
5. Member (Investigation, CX & GST)

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